

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH
SPECIAL BENCH

ITEM No. 8
(IB)-55(PB)/2022

IN THE MATTER OF:
Anjaney Steels Pvt Ltd

.... Petitioner/Applicant

Order U/s. 59 of Insolvency & Bankruptcy Code (IBC), 2016

Order delivered on 12.09.2023

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (JUDICIAL)

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Central Bank of India : Mr. Tushar Singh and Mr. Nikhil Sabri

For the Liquidator : Adv Shobhan Mahanti

ORDER

Ld. Proxy counsel appearing for the Central Bank of India opposed the application. Nevertheless, the arguing counsel for the Central Bank of India is not available today. Let this petition be listed for physical hearing on 15.09.2023. The arguing counsels should ensure their physical appearance on the next date of hearing.

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

-Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (JUDICIAL)

12.09.2023
Lalit